

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4240
ANSWERED ON:02.05.2012
INCREASE IN IAS QUOTA
Mutterwar Shri Vilas Baburao

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether some State Governments have sought increase in the quota for IAS officers in view of their increased administrative, social and other obligations towards the people;
- (b) if so, the details of the existing quota of each State and whether the required number of IAS officers are in position and if not, the present position thereof; and
- (c) whether the Government has considered the request for increase in quota and if not, the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a): Yes, Madam.

(b): The existing cadre strength of the IAS and the IAS Officers in position against this strength with reference to all States/Joint Cadres as on 01.01.2012 is given in the Annexure-I.

(c): The proposals of the State Governments are considered by the Central Government as per the provisions of rule 4(2) of the IAS(Cadre) Rules 1954 and the justifications/requirements of the State Governments.